Autonomous Inspection Authority for aviation sector

*414. SHRI RAMA MUNI REDDY SIRIGIREDDY:

SHRI K. RAMA MOHANA RAO:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government propose to establish an Independent and Autonomous Inspection Authority for aviation sector;
 - (a) if not, the reasons therefor; and
 - (b) what is the existing institutional set up functioning for this purpose?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) Creation of an Autonomous Statutory Economic Regulatory Authority (CAERA) to oversee the financial practices of the airport, air navigation services providers and air transport operators, within the overall framework of the draft Civil Aviation Policy is under consideration. Safety and security would continue to be overseen by DGCA and Bureau of Civil Aviation Security respectively.

Tourist projects for Gujarat

- *415. SHRI BRAHMAKUMAR BHATT: Will the Minister of TOURISM AND CULTURE be pleased to state:
- (a) the steps being taken to attract more tourists, both foreign and Indian, to Gujarat;
- (b) whether Government have initiated any special measures to familiarise the foreign tourists with the tourist destinations in Gujarat;
 - (c) if so, the details thereof;
- (d) the details of specific projects for Central assistance during 1999-2000; and
 - (e) the details of Central assistance, the amount sanctioned and released?

THE MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR): (a) Promotion of Tourism to a State is an activity predominantly undertaken by the State Government. Union